

# LOK SABHA DEBATES

## (Part II—Proceedings other than Questions and Answers)

509

510

### LOK SABHA

Saturday, 23rd March, 1957

The Lok Sabha met at Eleven  
of the Clock.

[MR. SPEAKER in the Chair]

(No questions: Part I not published.)

### PAPERS LAID ON THE TABLE

#### REPORT OF TARIFF COMMISSION

The Deputy Minister of Irrigation and Power (Shri Hathi): On behalf of Shri Manubhai Shah, I beg to lay on the Table, a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

(1) Report (1956) of the Tariff Commission on the Continuance of Protection to the Electric Brass Lamp Holders Industry together with a copy of letter No. TC/ID/E-65 dated the 24th December, 1956, forwarding the Report to Government. [Placed in Library, See Nos. 56/57.]

(2) Government Resolution No. 48(1) TB/56, dated the 22nd March 1957.

### COMMITTEE ON ABSENCE OF MEMBERS

#### TWENTIETH REPORT

Shri Altekar (North Satara): I beg to present the Twentieth Report of the Committee on Absence of Members from the sittings of the House.

I also lay on the Table a list showing the names of Members who were continuously absent from the sittings of the House for 15 days or more during the Fourteenth Session, 1956.

### APPROPRIATION (RAILWAYS) BILL, 1957

The Minister of Railways and Transport (Shri Jagjivan Ram): I beg to move\* :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1956-57 for the purpose of Railways, be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1956-57 for the purpose of Railways, be taken into consideration."

The motion was adopted.

Mr. Speaker: The question is:

"That clauses 1 to 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 1 to 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

Shri Jagjivan Ram: I beg to move:

"That the Bill be passed."

\*Moved with the recommendation of the President.